

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 1773
TO BE ANSWERED ON 28.11.2019**

Violence during Muharram Processions

1773. MS. LOCKET CHATTERJEE:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details regarding the people being affected by the violence during Muharram processions, State-wise;
- (b) the details regarding the people affected by the violence in West Bengal because of Muharram during the last five years; and
- (c) whether the Government has taken any steps to educate the people to decrease the violence by them during Muharram and if so, the details thereof?

ANSWER

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) to (c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and State Governments are responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through their law enforcement agencies. The National Crime Records Bureau (NCRB) does not maintain such data.
